

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 15/09/2017

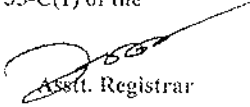
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/71032/2017-SM[BR] dated 11/09/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/CROSS/70401/2016 E/70591/2016	Commissioner of Customs- Ghaziabad 202...WING A C.G.O. COMPLEX- II, KAMLA NEHRU NAGAR, GHAZIABAD, UTTAR PRADESH 201002

Name and Address of Respondent

2	Rspl Limited Plot No. B-14, site-iv, industrial Area, sahibabad,, GHAZIABAD ,UP
---	--

Copy To

3 Advocate(s) / Consultant(s):

VISHNU DUTT TRIVEDI
CONSULTANT
E-70, KRISHNA VIHAR, AWAS
VIKAS, KALYANPUR, KANPUR
U.P.

4 Bar Association, CESTAT, Allahabad

5 Director Publications, Customs, Excise. I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

12 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

13 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD
Ground, Near Karkardooma Court, Delhi-110032

14 C.D.R. 15 Office Copy 16 Guard File


Asstt. Registrar

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
Old Red Building, 38 M.G. Marg, Civil Lines,
Allahabad – 211 001**

COURT NO. II

DATE OF HEARING/DECISION : 11/09/2017.

**Excise Appeal No. 70591 of 2016 with C.O. No. 70401 of
2016 (SM)**

[Arising out of the Order-in-Appeal No. GZB/EXCUS/000/APPL-I/0352/2015-16 dated 10/03/2016 passed by The Commissioner (Appeals), Customs, Central Excise & Service Tax, Ghaziabad.]

CCE & ST, Ghaziabad

Appellant

Versus

M/s RSPL Limited

Respondent

Appearance

Shri Gyanendra Tripathi, Authorized Representative (DR) – for
the Appellant.

Shri Vishnu Dutt Trivedi, Advocate – for the Respondent.

CORAM: Hon'ble Shri Ashok Jindal, Member (Judicial)

Final Order No. 71032/2017 Dated : 11/09/2017

Per. Ashok Jindal :-

Revenue is in appeal against the impugned order wherein the learned Commissioner (Appeals) dropped the proceedings against the respondent. The respondent have also filed Cross Objection to the appeal filed by the Revenue.

2. The brief facts of the case are that on scrutiny of records it was found that the respondent has cleared certain inputs to their sister unit on stock transfer basis and is not maintaining separate

Ashok Jindal



3. Heard the learned AR.

5. In that circumstances, I do not find any infirmity in the impugned order, the same is dismissed. The Cross Objections filed by the respondent are also disposed in the above terms.

(Dictated and pronounced in open court.)

प्रमाणित प्रति/Certified True Copy
27/09/17
Registrar

PK

सहायक पंजीयक/Asset. Registrar
सी.एस.टी., महाराष्ट्र एवं सेवा कर
आय-व्यय (C.E.S.T.A.)
30, एन.जी.पार्क, मुम्बई-211001
35, L. G. MARG, ALLAHABAD-211001

Member(Judicial)

